

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A./T.A No.....46/2005
R.A/C.P No.....
E.P/M.A No.....

1. Orders Sheet.....Pg...01.....to...01...NIL
2. Judgment/Order dtd. 25.02.2005 Pg...01.....to...03.....
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A.....Pg...01.....to...53.....
5. E.P/M.P.....Pg.....to.....
6. R.A/C.P.....Pg.....to.....
7. W.S.....Pg.....to.....
8. Rejoinder.....Pg.....to.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

FORM No. 4
(SEE RULE 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Original Application No. 46/05

Misc. Petition No.

Contempt Petition No.

Review Application No.

Applicants:-

G. C. Saha

Respondents

U. C. T. Goss

Advocates for the Applicant

H. P. Boroman, B. K. Talukdar

Advocates of the Respondents

R. Counsel

Notes of the Registry

Date

Order of the Tribunal

This application is in form
is filed/C.F. Rs. 0/-
d deposited vide P.O. No. 269/116065
Dated 16.2.05

25.02.2005

Present: The Hon'ble Mr. K.V.
Prahlanan, Member (A).

Heard learned counsel for the
parties. The application is dismissed in
terms of the order passed in separate
sheets. No costs.

scd
He Dy. Registrar

Member (A)

7.3.05

Copy of the order has
been sent to the Dy. Registrar
for the same to be
appplied as well as to the
Rly. Standing Counsel for
the Respondent.

HT

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./RCCN~~o~~46/2005

DATE OF DECISION 25.02.2005.

Sri G. C. Saha & Ors. APPLICANT(S)

Mr. H.P. Barman, Mr. B. Talukdar. ADVOCATE FOR THE
APPLICANT(S).

-VERSUS -

U.O. I & Ors. RESPONDENT(S)

Mr. J.L. Sarkar. ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. K.V. Prahladan, Member (A)

THE HON'BLE MR.

1. Whether Reporters of local papers may be allowed to see the judgment ?
 2. To be referred to the Reporter or not ?
 3. Whether their Lordships wish to see the fair copy of the Judgment ?
 4. Whether the judgment is to be circulated to the other benches ?
- Judgment delivered by Hon'ble Member (A).

1000

CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH

Original Application No. 46/2005

Date of Order : This the 25th day of February, 2005

THE HON'BLE MR. K.V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Sri Gopal Chandra Saha
S/o Late Lakshan Chandra Saha
Vill. & P.O.: Bhowraguri
District - Kokrajhar.
2. Shri Gopal Chandra Saha
S/o Basudev Saha
Vill. & P.O. - Bhowraguri
Dist. - Kokrajhar.
3. Shri Ram Kishan Sha
S/O Joygobind Sha
C/o - Gopal ch. Saha
Vill. & P.O.: Bhowraguri
District - Kokrajhar
4. Sri Tapan Kumar Dev
S/o Sushil Kr. Dev
C/o - Gopal Chandra Saha
Vill. & P.O. - Bhowraguri
5. Sri Narayan Ray
S/o Sri Jogendra Roy
Vill. Mandarpara,
Vill. & P.O.: Bhowraguri
District - Kokrajhar
6. Sri Asutosh Chakdar
S/o Sri Gopal Chakdar
C/o - Sri Gopal Ch. Saha
Vill. & P.O.: Bhowraguri
District - Kokrajhar.
7. Sri Manmath Kr. Roy
S/o - Naratha Kr. Roy
Vill. - Khalsinimari
P.O. - Bhowraguri, Kokrajhar.
8. Sri Ajit Narayan Singha
S/o - Sri Birendra Singha
Vill. - Mahendrapur

P.O. – Bhowraguri, Kokrajhar.

9. Sri Sanjit Ghosh
S/o Sri Parna Gosh
Vill. – Baba Bill
P.O. – Gosaigaon, Kokrajhar.

10. Sri Pran Krishna Dilindar
S/o suresh Ch. Dilindar
P.O. Gosaigaon, Kokrajhar.

11. Sri Nirmal Ch. Pradhani
S/o Sri Dinesh Ch. Pradhani
Vill. – Khalsinimari
P.O. – Bhowraguri, Kokrajhar.

12. Sri Kaushik Barman
S/o – Sri Dhirendra Nath Barman
Vill. - Mandarpara
P.O. – Bhowraguri, Kokrajhar.

13. Sri Mangal Singh
S/o Sri Rajendra Singh
Gosaigaon Rly. Colony
Gosaigaon, Kokrajhar.

... Applicants.

By Advocates Mr. H.P. Borman, Mr. B.K. Talukdar.

- Versus -

The Union of India, represented by

1. General Manager,
N.F. Railway,
Maligaon, Guwahati – 11.
2. Divisional Rly. Manager (P)
Alipurduar Division
Alipurduar Junction
District Jalpaiguri
3. Chief Personnel Officer
N.F. Railway, Maligaon,
Guwahati – 11.

... Respondents.

By Advocate Mr. J.L. Sarkar.

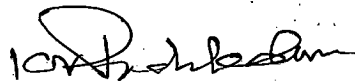
Handwritten signature

O R D E RK.V. PRAHLADAN, MEMBER (A):

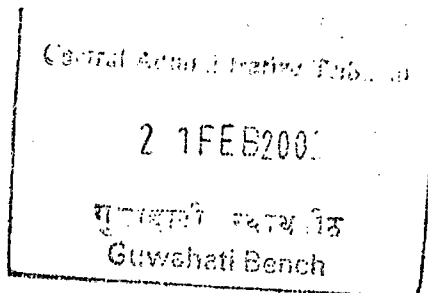
Heard Mr. H.P. Borman, learned counsel for the applicant and also Mr. J.L. Sarkar, learned counsel for the respondents.

2. This application has been filed by a group of 13 applicants seeking absorption in the post of Group 'D'. They submitted representations dated 2.12.2003, 3.3.2004, 26.8.2003, 1.1.2003, 4.9.2003, 2.9.2003, 2.12.2003, 3.3.2004, 22.10.2003, 11.11.2003, 2.12.2003, 2.12.2003, 12.12.2003 and a legal notice to the General Manager (P), N.F. Railway, Maligaon on 25.11.2004 (Annexure - A/15). The applicants 1 to 12 were employed as Casual Labour during the year of 1976, 1977, 1978, 1979, 1980. Applicant No. 13 was employed in 1987.

3. The Railway Board's letter for absorption of Casual Labours to Group 'D' posts dated 20.09.2001, the representations have been made two to three years after the order of 20.09.2001. Thus the application is filed beyond the period of limitation as per rule 21 of Central Administrative Tribunals Act 1985. However, since the applicants are from very poor families the Respondents may consider the representations of the applicants. Barring the above observations, the O.A. stands dismissed. No order as to costs.


(K.V. Prahladan)
Administrative Member

/mb/



7

Gopal Chandra Saha

APPLICATION UNDER SEC. 19 OF THE
ADMINISTRATIVE TRIBUNALS ACT, 1985.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

OA/No. 46 /05

1. Sri Gopal Chandra Saha
& Others ... Applicants

- Versus -

1. Union of India represented by
G.M., N.F.Rly. & Others
... Respondents

INDEX

S/L No.	Description of documents relied upon	Page No.
1.	Application	1 to 8
2.	Rly. Board's letter dt. 20.9.01	9
3.	Representations of applicants	10 to 48
4.	Notice u/s 80 of C.P.C. dt. 25.11.04	49 to 53

For use in Tribunal's office

Date of filing

Signature of
Registrar.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

S A/No. 46/05

Sri Gopal Ch. Saha & others ... Applicants

vs

Union of India Respondents

GM, W.F.Rly. & Others

List of documents with synopsis thereof

1. Rly. Board's letter No. E(NC)11/98/CL/...
19 dt. 20.9.01 for absorption
of Casual Labours to Group
D posts Annexure
A/1
2. Representations of applicants
dated 2.12.03 Annexure A/2 to
A/14
3. Notice u/s 80 of C.P.C dt. 25.11.04 A/15

Filed by —

B. K. Talukder

Advocate

21-2-2005

Gopal Chandra Saha

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

original

Application No. 46 /05

1. Sri Gopal Chandra Saha
S/o late Lakshman Chandra Saha
Vill. & P.O : Bhowraguri
Dt. Kokrajhar
2. Shri Gopal Chandra Saha
S/o Bastidev Saha
Vill. & Po: Bhowraguri
Dist. Kokrajhar
3. Sri Ram Kishan Sha
S/o Joygobind Sha
C/o Gopal Ch. Saha
Vill & Po: Bhowraguri
Dist. Kokrajhar
4. Sri Tapan Kumar Dev
S/o Sushil Kr. Dev
C/o Gopal Chandra Saha
Vill & Po: Bhowraguri
5. Sri Narayan Ray
S/o Sri Jogendra Roy
Vill. Mandarpara, PO: Bhowraguri Dt. Kokrajhar
6. Sri Asutosh Chakdar
S/o Sri Khitish Chakdar
C/o Sri Gopal Ch. Saha
Vill. & Po: Bhowraguri, Kokrajhar.

Gopal Chandra Saha

- 2 -

7. Sri Manmath Kr. Roy
S/o Narath Kr. Roy
Vill: Khalsinimari
PO: Bhowraguri, Kokrajhar
8. Sri Ajit Narayan Singha
S/o Sri Birendra Singha
Vill: Mahendrapur
PO: Bhowraguri, Kokrajhar
9. Sri Sanjit Ghosh
S/o Sri Parna Ghosh
Vill: Baba Bill
PO: Gosaigaon, Kokrajhar
10. Sri Pran Krishna Dilindar
S/o Suresh Ch. Dilindar
P.O. Gosaigaon, Kokrajhar
11. Sri Nirmal Ch. Pradhani
S/o Sri Dinesh Ch. Pradhani
Vill: Khalsinimari
P.O: Bhowraguri, Kokrajhar
12. Sri Kausik Barman
S/o Sri Dhirendra Nath Barman
Vill: Mandarpara
PO: Bhowraguri, Kokrajhar
13. Sri Mangal Singh
S/o Sri Rajendra Singh
Gosaigaon Rly. Colony
Gosaigaon, Kokrajhar

..... Applicants

- Versus -

Union of India represented by

1. General Manager

N.F.Rly.

Maligaon, Guwahati - 11

2. Divisional Rly. Manager(P)

Alipurduar Division

Alipur Junction

Dist. Jalpaiguri

3. Chief Personnel Officer

N.F.Rly. Maligaon

Guwahati - 11.

..... Respondents.

1. Details of application.

Particulars of the order against which
the application is made.

This application is made on the common cause of non-response by the Respondents to the representations of the applicants dated 2.12.03 and 25.11.04 for absorption from Casual Labour to Group 'D' posts vide Rly. Board's letter No. E (NC)11/99/CL/19 dated 20.9.2001.

A copy of the Board's letter dated 20.9.01
is annexed and marked as Annexure A/1.

2. Jurisdiction of the Tribunal:

The applicants declare that the subject matter which they want redressed, is within the jurisdiction of this Hon'ble Tribunal.

contd...4.

Gopal Chandra Saha

3. Limitation :

The applicants further declare that the application is within the limitation period.

4. Facts of the case.

1. The applicant No. 1 was employed as Casual Labour at the age of 22 years 6 months and he rendered service as such for 157 days from 16.7.77 to 23.12.77 vide representation dated 2.12.03 with Service Book.

A copy of the representation dated 2.12.03 is annexed and marked as Annexure A/2.

2. The applicant No. 2 was employed as Casual Labour at the age of 19 years 5 months and he rendered service as such for 157 days from 16.5.78 to 23.10.78 vide his representation dated 3.3.04.

3. The Applicant No.3 was employed as Casual Labour at the age of 21 years and he rendered service as such for 167 days from 22.1.76 to 15.7.76 vide his representation dated 26.8.03 with Service Book.

4. The applicant No. 4 was employed as Casual Labour at the age of 18 years 1 month and he rendered service as such for 127 days from 16.4.78 to 20.9.78 vide representation dated 25.11.04 with Service Book.

5. The applicant No. 5 was employed as Casual Labour at the age of 20 years 3 months and was under service for 183 days from 16.10.78 to 31.3.79 vide his representation dated 4.9.03. with Service Book.

contd...5.

Gopal Khandra Saha

6. The applicant No. 6 was employed as Casual Labour at the age of 19 years 3 months for 142 days from 17.11.78 to 15.2.79 and 23.3.79 to 15.5.79 vide his representation dated 22.9.03.

7. The applicant No. 7 was employed as Casual Labour at the age of 23 years 7 months from 16.1.77 to 23.8.77 for 217 days vide his representation dated ~~xxx~~ 2.12.03.

8. The applicant No. 8 was engaged as Casual Labour at the age of 19 years 3 months and he rendered service as such for a period of 157 days from 16.8.78 to 22.10.78 vide his representation dated 3.3.04.

9. The applicant No. 9 was engaged as Casual Labour at the age of 18 years 2 months for 202 days from 22.3.78 to 16.10.78 vide representation dated 22.10.03 with Service Book.

10. The applicant No. 10 was employed as Casual Labour at the age of 18 years 5 months for the period of 210 days from 22.11.78 to 23.6.79 vide his representation dated 1.11.03.

11. The applicant No. 11 was employed as Casual Labour at the age of 21 years 2 months for a period of 187 days from 16.7.79 to 23.11.79 vide his representation dated ~~xxxxxxx~~ 2.12.03.

12. The applicant No. 12 was employed as Casual Labour at the age of 16 years 5 months for the period of 127 days from 16.8.80 to 23.12.80 vide his representation dated 2.12.03

Gopal Mondra, Saka

13. The applicant No. 13 was employed as Casual Labour at the age of 22 years 11 months for the period 209 days from 23.6.87 to 16.10.87 vide his representation dated 25.11.04 with Service Book.

Copies of representations of 13 applicants are annexed and marked as Annexure A/2 to Annexure A/14.

14. The applicants served notice u/s 8 of CPC upon the G.P., N.F.Rly..

A copy of the said notice dt. 25.11.04 is annexed as Annexure A/15

15. From the above facts, it is clear that the are entitled to be absorbed in Group 'D' posts vide Rly. Board's letter, Annexure A/1. The Rly. Board decided that the Ex. Casual Labour who had put in minimum 120 days casual service continuous or in broken spells and were initially engaged as Casual Labour within the prescribed age limit of 28 years for general candidates and 33 years for SC/ST candidates would be given age relaxation upto the upper age limit of 40 years in the case of general candidates, 43 years in the case of OBCs and 45 years in the case of SC/ST candidates and would be absorbed in Group 'D' posts. It has also been decided by the Rly. Board that the ex. Casual Labour who becomes eligible as a result of the above modification will be considered for absorption with prospective effect.

contd... 7.

14
Gopal Chandra Saha

5. Grounds for relief with legal provision:

1. Deprivation of the benefit of absorption of the applicants in the Group 'D' posts in violation of the Rly. Board's order vide Annexure A/1.
2. Action of the Respondents is violative of rule of natural justice.
3. Action of the Respondents in not responding to the representations of the applicants are tainted with malice.

6. Details of the remedies exhausted.

Representation dated 2.12.03 to DRM(P) / Alipurduar and representation dated 25.11.04 to General Manager, W.F.Rly.. But no reply has yet been received.

7. Matters not previously filed or pending in other Court.

8. Relief sought.

- (i) It is humbly prayed that the Hon'ble Tribunal would be kind enough to pass order to Respondent to comply with the order of the Rly. Board to absorb the applicants in the Group 'D' posts in terms of the Rly. Board's letter, Annexure A/1 or
- (ii) direct the Respondents No. 2 to dispose of the representation dated 25.11.04 or
- (iii) pass any other relief or reliefs, the Hon'ble Tribunal deems it fit and proper.

9. Internal order MIL

10. Application not sent by post.

11. Particulars of Postal Order

IPQ No. 20 G 116265 dt. 16.2.65.

12. List of enclosures - Shown in Index.

- Verification -

I, Sri Gopal Chandra Saha S/o late Lakshmi Chandra Saha, Village & P.O. Bhowraguri in the district of Kolarajhar on my behalf and on behalf of other applicants authorised me, do hereby verify that the statement made in paragraph 1 to 11 are true to my knowledge and belief and that I have not suppressed any material fact.

Gopal Chandra Saha

Applicant

Dated 21.2.65

Annexure A/1

REGD- 923
No. E/5770 P.E. X(11)(C)

General Manager (P.E.)
Railway Board

Dated: 20.9.2001

To: GM/MLG, GM(CON)/MLG, AGM/MLG,
All PHODs, All DMs, ADP, S. DFOs,
By: CME/MLG, DBMS, All DAOs, HAO/MLG, DBMS,
All AEs, S. DEN/MLG, DEN/DBMS,
All Area Managers, All SPINTE(D), JMD/PHY,
All Non-divisionalised Units, All SFCs & JWCs, MLG,
The GE/NFREU, NFEU, AISCTREA & NFIORCRA/MLG.

Sub: Absorption in the Railways of ex-casual
Labour borne on the Live/Supplementary
Live Casual Labour Registers.

A copy of Railway Board's letter No. E(NG)11/99/CL/19
dated 20.9.2001 (RBE No. 190/2001) on the above subject is forwarded
for information and necessary action. Board's earlier letters
25.7.91, 11.1.99 and 28.2.2001 as referred to in their present letter
were circulated as under:-

Board's letter No. & date.

This office's letter No. & date.

1. E(NG)11/91/CL/71 dt. 25.7.91 REGD-810E/227/14 P.E. X(C) dt. 21.8.91
2. E(NG)1-95/PM/1 dt. 11.1.99 REGD-885E/227/14 P.E. X(C) dt. 18.2.99
3. E(NG)11-99/CL/19 dt. 28.2.01 REGD-914E/57/01 P.E. X(C) dt. 28.2.01

(P. G. JOURNAL)

A.F.O.

Copy of Railway Board's letter No. E(NG)11/99/CL/19 dated 20.9.2001

Sub: Absorption in the Railways of ex-casual labour borne on
the Live/Supplementary Live Casual Labour Registers.

In terms of para 6 of this Ministry's letter of even number dated 28.12.01,
relaxation of upper age limit for absorption of ex-casual labour borne on Live/Casual
Labour/Supplementary Live Casual Labour Registers has been allowed upto 40 years in the
case of general candidates, 43 years in the case of OBC candidates and 45 years in the case
of SC/ST candidates, provided that they have put in minimum three years service in
continuous spell or in broken spells as per instructions contained in this Ministry's letter
No. E(NG)-11/91/CL/71 dated 25.7.1991 read with their letter No. E(NG)-195/PM-1
dated 11.1.1999.

The question of removal of minimum three years service condition (continuous or
broken) for the purpose of grant of age relaxation to ex-casual labour as mentioned above
has been taken up in the PNM-NFIR wide agenda item No. 41/2001. AIRE have also taken
up the question of enhancing the upper age limit. The matter has been carefully considered
by this Ministry. It has been decided that, in partial modification of the instructions quoted
above, the ex-casual labour who had put in minimum 120 days casual service, whether
continuous or in broken spells, and who was actually engaged as casual labour within the
prescribed age limit of 33 years for general candidates and 35 years for SC/ST candidates,
would be given age relaxation upto the upper age limit of 40 years in the case of general
candidates, 43 years in the case of OBCs and 45 years in the case of SC/ST candidates.
Other provisions for their absorption in Group 'D' will remain unaltered.

It has also been decided that the ex-casual labour who become eligible as a result
of above modification will be considered for absorption with prospective effect.

Please acknowledge receipt.

(Devika Chidambaram)

Executive Officer (P.E.)
Railway Board

certified to be true
copy
B.K. Chellu
Date

~~Annexure #1~~

- 10 -

Annexure #2

18

To
The Divisional Railway Manager (P)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/-19 dated
20.9.2001, and GM (L) Maligaon's L/No. RECT-923/E/57/DPT-XXII
(c) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ supplementary casual labour register and I am fulfilling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters. a. GOPAL CHANDRA SAHA.
2. Father's Name. a. Late Lakshman Chandra Saha
3. Working under. a. ENCA/C-PW-1/C.L.O
4. Working periods. a. FROM 16.07.77 TO 23.12.77
FROM TO
FROM TO
5. Date of Birth. a. First January Nineteen fifty-Five
(1-1-1955)
6. Whether SC/ST/OBC? a. NO
7. Academic qualification. a. Commerce Graduate
8. Address. Vill. Bhangraigaon Po. Bhangraigaon DIST. Kokrajhar

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' category and thus obliged, Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Gopal Chandra Saha

21/10/02

copy to file
Bk. Subh
Adm.

⑤

Annex - I 9 (3)

सं/No -

रेलवे/N.F. RAILWAY

कार्यालय/विभाग

Office/Department ENGG/CP.WJ/ALP

अनियत मजदुर के रूप में सेवा का रेकाड

Service book for Cosual Labour

प्राप्त नाम साफ-साफ

1. Name in full GOPAL CHANDRA SAHA
(In Block letters)

पिता का नाम
2. Father's Name Laxman chandra Saha
जन्म तिथि

3. Date of Birth 01-01-1955

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment
वर्ष/year 22 माह/month 6

शरीर पर पहचान के चिह्न

5. Personal marks
identification One Cut mark on left leg.

प्रारम्भिक नियुक्ति के समय ड्यूटी

6. Nature of job on initial
employment Casual Labour.

बायें अंगुठे का निशान
L. T. I.


Gopal Chandra Saha

प्रथम नियुक्ति प्रवर परामर्शक का हस्ताक्षर/Signature
of the First Appointing Supervisor

[Signature]
16-05-78

ant. 12 1/2 hr
fine
B.K. 24/11/78
[Signature]

के रूप में सेवा का रेकार्ड

- 12 -

Annex - Ia

(4)

Record of Service as Casual Labour.

कार्य की अवधि Period of Employment		कर्मचारी की किस्म
से/From	तक/To	
16.12.77	29.12.77	4 = 15 days (One Hundred thirty Seven)

Nature of assignment	तारीख सहित पर्यवेक्षक का हस्ताक्षर और पदनामा Signature & Designation of the Supervisor with date
	5
(Worked against C.T.R Work time to time as Casual Labour.)	
Permanent Pay Imp G.B.A.T 16-05-78	

Handwritten signatures and notes at the bottom of the page.

T
T
E
O
T
T
T
6
8
7
5
4
3
2
1

To

The Divisional Railway Manager (F)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/-19 dated
20.9.2001, and GM (L) Mailgaon's L/No. RECT-923/E/57/PT-X
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Mailgaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ Supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

GOPAL CHANDRA'S

2. Father's Name.

Shri Bhanu Babu Dev Sah

3. Working under.

Chalva

4. Working periods.

From 16.5.0780 To 23.10.78

From To

From To

5. Date of Birth.

22.11.58

6. Whether SC/ST/OBC ?

7. Academic qualification.

VII Pass.

8. Address : Vill. Bhawraguri po Bhawraguri Dist Kokrajhar

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Yours faithfully.

03/03/04

out of the
true copy
B.K. Saha
Arsh

सं०/No

- 14 -

शरीर पर पहचान का चिह्न

गोरेलवे/N.F. RAILWAY

कार्यालय विभाग

Office/Department ENG6/C.P.H.J./CLD

अनियमित मजदूर के रूप में सेवा का प्रकार

Service book for Casual Labour

पूरा नाम साफ-साफ

Name in full GOPAL CHANDRA
(In Block letters) SHAHA

पिता का नाम

2. Father's Name Barkhuder Shaha

ज-म तिथि

3. Date of Birth 28-11-1958

प्रारम्भ में अनियमित नौकरी पाने के समय काय

4. Age at initial casual employment

वर्ष/year 12 माह/month 05

5. Personal marks

identification One Cut mark on Right Leg

प्रारम्भिक नियुक्ति के समय प्रयुक्त

6. Nature of job in initial

employment Casual Labourer

नाम अंगुठे का निशान
L. T. I.



Gopal Ch. Shaha

प्रथम नियुक्ति प्रमाण पत्र का हस्ताक्षर
of the First Appointing Supervisor

25-12-78

Handwritten signature/initials

Handwritten signature/initials

22/21

(18)

प्रतिपक्ष पञ्चदश के रूप में सेवा का रिकार्ड

क्र.सं./S.No	नौकरों की अवधि period of Employment		ड्यूटी की विवरण
	दि/From	तक/To	
1	2	3	4
	16/05/78	29/10/78	= 157 days. (One Hundred fifty seven.)

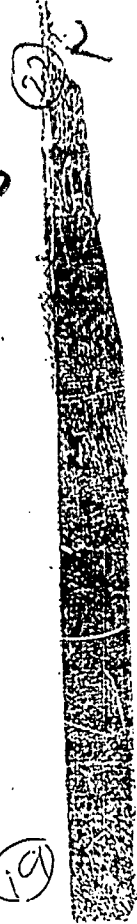
- 15 -

Recd of 3 days Casual Labour.

Nature of assignment	Signature & Designation of the Supervisor with date
	5
(Worked again) e.g. R. Work time & time as Casual Labour	

By Inspector
C. N. P. Singh
CHALSA
25-12-78

auth. the line for
B.K. Singh
B.K. Singh





- 16 -

Annexure A/4 (14)

onal Railway Manager(P).
ay, Alipurduar Junction.

Sub:- Application for absorption in Group 'D' Post.

Ref:- Railway Board's letter No. E(NG) 11/99/cc.
-19 dated 20.09.2001. and GM(P) Maligaon's L/No.
RECT-923/57/OPT-XX (C) dt.09.10.2001.

Respected Sir. In response to Railway Board's and GM(P) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group (D) post as I had worked 167 days as Casual labour borne on the line/Supplementary Casual labour register and I am filling the other terms and conditions as Ex-Casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below :-

1. Name in Block Letters :- Ram Krishan Sha.
2. Father's Name :- Joygobind Sha.
3. Working under :- Tribhuban Singh.
4. Working periods. :- 22.01.1976 to 15-07-1976.
5. Date of Birth. :- 19-01-1955.
6. Whether SC/ST/OBC ? :- General.
7. Academic qualification :- Class VII Passed.
8. Address .Village & Post Dist. :-
New CoochBehar.
P.O. New CoochBehar.
Dist. CoochBehar.
Pin:-

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus Obliged, Photostat of all papers enclosed here with.



Yours faithfully,

21/10/02

and for
for
for
for

-17-

Added to the
line 603
BR 2nd
Ade

15

सं./No.....

पू० सी रेलवे/N F RAILWAY

कार्यालय/विभाग

Office/Department..... *PWT/BNB*

आमयत मजदूर के रूप में सेवा का रिकार्ड

Service book for Casual Labour

पूरा नाम साफ-साफ

1. Name in full *RAMKRISHAN SHA*
(In Block letters)

पिता का नाम

2. Father's Name *Jogobind Sha*

जन्म-तिथि

3. Date Of Birth *19-1-55*

प्रारम्भ में अनियमित नोकरी पाने के समय आय

4. Aeg at initial casnal employment

वर्ष/Year *21* माह/months *22*

शरीर पर पहचान के चिह्न

5. Personal marks of identification *One round scar man just above right wrist*

प्रारंभिक नियुक्ति के समय ड्यूटी

6. Nature of job on initial employment *Casual Gangman*

दायें अंगुठी का निशान

L. T. I.



20/4/83
by Inspector

N. F. R. *Pranlal*

प्रथम नियुक्ति प्रथम पर्यवेक्षक का हस्ताक्षर/

Signature of the First Appointing Senior Supervisor

Annexure A/5

28

To
The Divisional Railway Manager (e)
N.F. Railway, Alipurduar Junction.

Sub :: Application for absorption in Group 'D' Post.

Ref :: Railway Board's letter No. L (NG) 11/99/CC/-19 dated 20.9.2001. and GM (L) Maligaon's L/No. RECT-923/E/57/OPT-XXII (C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/supplementary Casual labour register and I am complying the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters.

:- TAPAN KUMAR DEB.

2. Father's Name.

:- Siship Kumar Deb

3. Working under.

LATE
:- Horticulture Inspectors/APD.

4. Working periods.

:-
From. 16/4/78 To 20/9/78

From. " To "

From. " To "

5. Date of Birth.

:- 09 - 06 - 1962

6. Whether SC/ST/OBC ?

:- Nil

7. Academic qualification.

:- Class-VIII Passed.

8. Address:- Vill + Po. Dawaguri St. Cooch Behar

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Tapan Kumar Deb.

and to who
true GPR
BKR. 22nd
side

1/8/11/2602

सं०/No.

पू. रेलवे / N.F. RAILWAY

कार्यालय विभाग

Office/Department

ENG/CAKT/CLD

अनियमित मजदूर के रूप में सेवा का रेकार्ड

Service book for Cosual Labour

पूरा नाम सफ-सफ

1. Name in full **TAPAN KUMAR DEB**
(in Block letters)

पिता का नाम

2. Father's Name **Sushil Kumar Deb**

ज-म तिथि

3. Date of Birth **09-06-1962**

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year **18** माह/month **01**

शरीर पर पहचान के चिह्न

Personal marks

Identification **One Cut mark on left hand**

प्रारम्भिक नियुक्ति के समय ड्यूटी

Nature of job on initial

employment **Casual Labour**

अंगुष्ठ का निशान

L. T. I.



Tapan Kumar Deb

नियुक्ति प्रदान करने वाले अधिकारी का हस्ताक्षर/Signature
of the First Appointing Officer/Supervisor

Cut mark on left hand
True
BK
AK

7-12-80

Record of Service as Casual Labour.

Signature of assignment	तारीख सहित पर्यवेक्षक का हस्ताक्षर और पदनाम Signature & Designation of the Supervisor with date
	5
(Worked against C.F.R. Work time to time as Casual Labour)	Memorandum of Inspection C.F.R. N.B. Rd CHALGA 7-12

तारीख सहित पर्यवेक्षक का
हस्ताक्षर और पदनामा
Signature & Designation
of the Supervisor
with date

29

(Worked against
C.F.R. Work
time to time
on casual labour)

MEMORANDUM FOR THE DIRECTOR
 C. J. R. N. P. R.
 CHAIRMAN
 Perry
 7-12-80

30
Annexure A/6 (29)

To
The Divisional Railway Manager (D)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/-19 dated
20.9.2001, and GM (C) Maligaon's L/No. REGT-923/E/57/OPT-XXI
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (C) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

NARAN RAY

2. Father's Name.

Gogendra Ray

3. Working under.

Mal Bazar P.W.I

4. Working periods.

From 16.10.76 To 31.3.79

From.

To

From.

To

5. Date of Birth.

19.1.52

6. Whether SC/ST/OBC ?

S.C

7. Academic qualifications

8. Address vill. Mondar Paria Panchowraguri Dist. Kokrajerha

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' category and thus obliged, Photostat copies of all

19/10/03

ent-2 bhr
true bhr

BK. 2nd
AD

Yours faithfully,

21/10/03

सं/No

पू. रेलवे N.F. RAILWAY

कार्यालय विभाग

Office/Department ENGG/C.A.W.T/C.L.D

अनियत मजदूर के रूप में सेवा का रेकार्ड

Service book for Cosual Labour

पू. नाम, साक-साक

1. Name in full SHRI NARAYAN RAY

(In Block letters)

पिता का नाम

2. Father's Name Harendra Ray

ज-म तिथि

3. Date of Birth 19-01-1958

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year 20 माह/month 03

Sub for 6th

BK

- 23 -

शरीर पर पहचान के चिह्न

5. Personal marks

identification One Cut mark on left
leg knee joint.

प्रारम्भिक नियुक्ति के समय ड्यूटी

6. Nature of job on initial

employment Casual Labour

D.O.A - 20-4-78

वायें अंगुठे का निशान

L. T. I.



श्री नारायण राय

प्रथम नियुक्ति प्रश्न (यदि लागू हो) के तहत
of the First Appointment Senior Supervisor

20-4-78

31

51

Record of Service as Casual Labour.

क्रमांक/Date		नौकरों की अवधि period of Employment		इस घुटी को किन्तम
से/From	तक/To			
1	2	3	4	
1.	20 ⁴ / ₁₈	27 ¹⁰ / ₁₈	= 183 days.	
			(One Hundred Eighty Three)	

Nature of assignment

हस्ताक्षर और पदनामा
Signature & Designation
of the Supervisor
with date

(Worked against
C.T.R. Work time
to time
Case at 10:00)

~~CONFIDENTIAL~~
G. B. R. N. 9. 10
CHALSA
16-12-78

Cardinal
The true love
Bok. What
to do

Annexure A/7

33 (3)

To
The Divisional Railway Manager (P)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/L19 dated
20.9.2001, and GM (L) Maligaon's L/No. RECL 923/E/57/OPT/XX
(c) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' post as I had worked 120 days as casual labour borne on the Line/ Supplementary casual labour register and I am fulfilling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters.

ASUTOSH CHAKDAR

2. Father's Name.

Late Kshilash chandra chakdar.

3. Working under.

ENGR/CLD.

4. Working periods.

From 17-11-78 To 15-2-79

From 23-3-79 To 15-5-79

From To

5. Date of Birth.

11 August 1959

6. Whether SC/ST/OBC ?

NO

7. Academic qualification.

S.F. Passed.

8. Address with Taliguri

Po Taliguri Dist Cooch Behar

Hope, you will kindly declare me a eligible candidate for the post of my Group 'D' category and thus obliged. Photostat copies of all papers are enclosed herewith.

Cut for
for B.P.
B.K. Kahl
J.D.B.

22/9/02

Yours faithfully,

Ashutosh Chakdar.

यू. सी. रेलवे/N.F. RAILWAY

कार्यालय विभाग

Office/Department Em 88/CLD

अनियत मजदूर के रूप में सेवा का रिकार्ड

Service book for Cosual Labour

परा नाम साफ-साफ

1. Name in full ASHUTOSH CHAKDAR
(In Block letters)

पिता का नाम

2. Father's Name Ksh. L. Sh. Chaudhary
ज-म तिथि

3. Date of Birth 11-8-1959

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment:

वर्ष/year 19 माह/month 3

शरीर पर पहचान के चिह्न

5. Personal marks

identification One cut mark on right leg

प्रारम्भिक नियुक्ति के समय ड्यूटी

6. Nature of job on initial

employment Casual labour
on 17-11-78

बायें अंगुष्ठ का निशान
L. T. I.



Ashutosh Chakdar

प्रथम नियुक्ति प्रवर पद के तुरंत का हस्ताक्षर/Signature
of the First Appointing Senior Supervisor
G. T. R. M. P.

Amr
B.K. Verma
DR

Record of Service as Casual Labour.

B.K. White
NSU

Annexure A/8 (2) (3)

To
The Divisional Railway Manager (P)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/-19 dated
20.9.2001. and GM (I) Maligaon's L/No. RECD-923/E/57/OPT-XXII
(c) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (I) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters. MANMATHA KR. ROY
2. Father's Name. Late Nesk Kr. Roy
3. Working under. P.W-I CHALSA
4. Working periods.
From 16.01.77 To 23.8.77
From To
From To
5. Date of Birth. 27.5.54
6. Whether SC/ST/OBC? O.B.C.
7. Academic qualification.
8. Address. Vill. Khatimnagar P.O. Bholaraguri Dist. Kokrajhar.

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Manmatha Kr Roy

ad-
10/10/02
entire to
the B.P.
B.K. Chel
B.K.

सं/No.

य. शी. रेलवे/N.F. RAILWAY

कार्यालय-विभाग

Office/Department ENG G/C/PWT/C.L.D

अनियत मजदूर के रूप में सेवा का रेकार्ड

Service book for Cosual Labour

पूरा नाम साफ-साफ

1. Name in full MANMATHA KUMAR ROY
(In Block letters)

पिता का नाम

2. Father's Name Lal. Narath K. Roy
ज-म तिथि

3. Date of Birth 27-5-54

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year 22 माह/month 7

*auth for who
for GB
B.K. White
for*

शरीर पर पहचान के चिह्न

5. Personal marks
identification Blue. Chikmarkom Left
2-7

प्रारम्भिक नियुक्ति के समय व्युत्पत्ति

6. Nature of job on initial
employment Casual Labour.

वाय. अंगुठे का निशान
L. T. 1.



Manmatha K. Roy
Permanent Way Inspector
G.T.R.N.F. Rly

प्रथम नियुक्ति प्रवर पर्यवेक्षक का निशान
CHALSA /Signature
of the First Appointing Senior Supervisor

22-11-72

34 (24)

(21)

Record of Service as Casual Labour.

Record of Service as Casual Labour.

NO.		Period of Employment		Nature of assignment	Signature & Designation of the Supervisor with date
से/From	तक/To				
16/01/44	23/08/44	= 217 days	(Two Hundred and Seventeen)	(Worked assigned c.T.R. Worked time to time Current Labour)	General Way Inspector G. E. R. N. F. India CHALSA 22-11-74

copy white

6

BK. 1911

39
Annexure
A/9
(17)

To
The Divisional Railway Manager (U)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. 2 (G) 11/99/33/L19 dated
20.9.2001. and M.O. Palky's L/No. REJT-923/E/57/OPF-
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's letter No. 2 (G) 11/99/33/L19 dated 20.9.2001. and M.O. Palky's L/No. REJT-923/E/57/OPF-(C) dt. 9.10.2001. I beg to offer myself as a candidate for absorption in Group 'D' Post as I have worked in Group 'A' casual labour and on the basis of Supplementary Casual Labour Regulation and I am willing to accept the terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters. *AJIT VARMAHAN SINGHA*
2. Father's Name. *IBH RUPHA*
3. Working under. *Late Binendia Singha Baruah*
Chaisa, C.P.W./C L.D

4. Working details.
From 16-05-72 To 23-10-72
From To
From To

5. Date of Birth. *22-01-1959*
6. Whether SC/ST/OBC? *OBC*

7. Academic qualifications.
8. Address : Vill. Mahendrapur, P.O. Bhaba, Taluk. Dist. Kamrup, Assam.
Hope you will kindly send me a copy of the application for the post of my Group 'D' in the form of a letter and the necessary papers and documents.

entf to
true to
B.K. while
to be
Sd/- Ajit Varmahan Singha Baruah

सं/No
प. सी. ई. रेलवे / N.F. RAILWAY

कार्यालय विभाग

Office/Department ENGGN/C.P.M.T./C.L.D

अनियमित मजदूर के रूप में सेवा का रिकार्ड

Service book for Cosual Labour

पूरा नाम साफ-साफ

1. Name in full AJIT NARAYAN SINGHA BARUAH
(In Block letters)
पिता का नाम

2. Father's Name Late - Birumukha Singha Baruah
ज-म तिथि

3. Date of Birth 28-01-1959

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment
वर्ष/year 12 माह/month 3

शरीर पर पहचान के निशान

5. Personal marks
identification one cut mark on left leg

प्रारम्भिक नियुक्ति के समय दफ्तरी

6. Nature of job on initial employment Casual Labour

बायें अंगुठे का निशान
L. T. I. 12

Narayan Singha Baruah

प्रथम नियुक्ति प्रथम पर्यवेक्षक का हस्ताक्षर
of the First Appointing Officer Supervisor
CHALSA

7-12-78

authentic to be done
G. J.

PK Vishal
12/12

- 33 -

41

(19)

विद्युत निगम मजदूर के ह्रास में सेवा का रिकार्ड

Record of Service as Casual Labour.

कम सॉ. नं.	नौकरों की अवधि period of Employment		इ. यू. टी. की किस्म
	से/From	तक/To.	
1	2	3	4
1	16/5/78	23/10/78	= 157 days (One Hundred Fifty Seven)

Nature of assignment

तारीख सहित पर्यवेक्षक का
हस्ताक्षर और पदनाम
Signature & Designation
of the Supervisor
with date

5

(Worked against
C.T.R. Work
from to time on
Casual Labour.)

अनुमोदित
G.B.R. M.P. Div.
GRALS.
17-11-78

अनुमोदित है
BR

BR

(6)

Annexure A/10 (21)
u✓


Divisional Railway Manager (P)
Railway, Aligarh Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (SG) 11/99/CC/L19 dated 20.12.2001, and GM (L) Maligaon's L/No. REGD. 923/2/57/051/AYL (C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ supplementary casual labour register and I am filling the other terms and conditions of ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters. *SANJIT GOSH*
2. Father's Name. *Purna Gosh*
3. Working under. *P.W.I Casual labour*
4. Working periods.

From.	22.3.78	To	16.10.78
From.		To	
From.		To	
5. Date of Birth. *22.01.1960*
6. Whether SC/ST/OBC? *Wheeler*
7. Academic qualification. *Forth Passed*
8. Address. *vill. Babu bill Po. Goshaigou Dist. Gwalior*

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' category and thus obliged, Photostat copies of all papers are enclosed herewith.

Yours faithfully,

Sanjit Gosh

22/10/03

cut for the line
LB
BR
Amal
Amal

सं/No

य. सी रेलवे/N.F. RAILWAY

कार्यालय विभाग

Office/Department

अनियत/सजदुर के रूप में सेवा/कार/का

Service book for Casual Labour

पूरा नाम साफ-साफ

1. Name in full SANITA GOSH

(In Block letters)

पिता का नाम

2. Father's Name Purna Gosh

जन्म तिथि

3. Date of Birth 22-01-1960

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year 18 माह/month 2

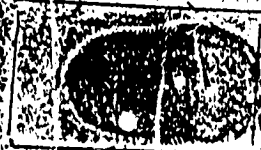
व्यक्ति पर महान्त क चिह्न

Personal marks

Identification One Feet mark on Left leg

प्रारम्भिक नियुक्ति के समय द्युष्टि

6. Nature of job on initial employment Casual Labour



प्राप्त अगुटे का निशान

Signature

प्रथम नियुक्ति प्रवर पय वर Signature
of the First Appointing Supervisor

12.2.60

68K. Chatterjee

WM

Record of Service as Casual Labour

ड. यू.डी. को किम्प

Nature of assignment

हस्ताक्षर सहित पत्र के चक्र का
हस्ताक्षर और पदनामा
Signature & Designation
of the Supervisor
with date

107 202 days

C Two Handled two

Worked again
at work
time to time
on the labour

Benjamin W. Lippert
 C. D. R. N. B. 1944
 CHALSA

12-27-80

And for the
 free copy
 Bk wheel
 for the



- 37 -

Annexure A/II
45

(32)

sional Railway Manager (P)
way, Allpoudar Junction.

Sub : a. Application for absorption in Group 'D' Post.

Ref : Railway Board's letter No. E (NG) 11/99/CC/19 dated
20.9.2001, and GM (L) Maligaon's L/No. RECL 923/E/57/OPT/XXI
(c) dt. 9.10.2001.

Respected sir,

In response to Railway Board's and GM (L) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ Supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters.

PRAN KRISHNA DIHIDAR

2. Father's Name.

Sirish Chandra Dihidar.

3. Working under.

P.W.I casual labour.

4. Working periods.

From 22.11.78 To 23.6.79

From To

From To

5. Date of Birth.

13.6.1960

6. Whether SC/ST/OBC ?

M.O.B.C

7. Academic qualification.

Four Passed.

8. Address ^{Town} Gossai gaon W/No 3 P.O. Gossai gaon Dist Kokrajhar.

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all

papers are enclosed herewith.

Yours faithfully,

প্রানকৃষ্ণ - ডিহিদার

Handwritten notes and stamps at the bottom left, including a circular stamp with the number 111102.

No.

संकेत/...

...

Office/Department

...

Service book for Casual Labour

...

Name in full Pratap Singh

(In Block letters)

...

1. Father's name Singh

...

2. Date of Birth 12

...

...

...

...

...

...

...

...

Record of Service as Casual Labour

2. मोकरी का अवधि
Period of
Employment
From To

वर्ग के विषय

Nat. Employment

वारीव सहित प्रत्येक कार्य
का वातावरण (3) उपस्थिति
Signature & Designation
of the Supervisor
with date

12/11/59 to 12/12/59

= 210 days
(Two hundred ten)

(Work)
C.T.R. Work

Time to Time
Casual Labour

Signature & Designation
of the Supervisor
with date
12/12/59

Certified to be true
G.P.
By R. K. N. S. S. S.

Annexure
A/12
48 (11)

The Divisional Railway Manager (P)
N.F. Railway, Alipurduar Junction.

Sub.: Application for absorption in Group 'D' Post.

Ref.: Railway Board's letter No. E (NG) 11/99/CC/L19 dated
20.9.2001. and OM (L) Malingaan's L/No. REJL 923/E/57/OPT XXII
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's OM (L) Malingaan's L/No. cited above, I beg to state myself as a candidate for absorption in Group 'D' Post as I had worked 200 days as casual labour on the line/ supplementary casual labour register and I am willing to accept the terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters. SRI NIRMAL CHANDRA PRODHANI
2. Father's Name. Late Dinush Chandra Prodhani
3. Working under. P.W.I., CHALSA
4. WORKING PERIODS.

FROM 16.5.79	TO 23.11.79
FROM	TO
FROM	TO
5. Date of Birth. 03-03-1958
6. Whether SC/ST/OBC? NO
7. Academic qualification. IV passed.
8. Address Vill/Kholisanimari P.O. Bhoringaqui Dist. Kokrajhar (Assam)

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged, Photostat copies of all papers are enclosed herewith.

2/12/03

encd. to the line
G.P.
B.K. Nishu
S.B.

श्री विरम ठाकुर प्रदीप

- 41 -

49 (12)

सं०/No
 ५० सो० रेलवे / N F. RAILWAY
 कार्यालय/विभाग
 Office/Department ENR/C.P.H.I/C.LD

आनेयत मजदूर के रूप में सेवा का रेकार्ड

**Service book
for Casual Labour**

पूरा नाम साफ-साफ
 Name in full NIRMAL CHANDRA
 (In Block letters) PROD MANT
 पिता का नाम

2. Father's Name Dinesh Chandra
ज-म तिथि Pradhani
3. Date of Birth 08-03-1958

4. प्रारम्भ में अनियमित नौकरी पाने के समय आयु
 Age at initial casual employment
 वर्ष/Year 21 ... माह/months 02

Left leg
 fine left
 BK wheel

शरीर पर पहचान के चिह्न

5. Personal marks of identification One Cut mark on Left leg.

प्रारंभिक नियुक्ति के समय ड्यूटी -

6. Nature of job on initial employment Casual Labour

बायें अंगुठे का निशान
 L. T. I.



Nirmal Ch. Pradhani

अध्यापक
 31/10/80
 Signature of the First Appointing Authority
 J. P. B. S. Div. 100. Esplanade
 12-03-80

RECORD OF SERVICE AS CASUAL LABOUR 5

तारिख सहित पयबेदाक

क: हस्ताक्षर और

पदनाम

Signature and
designation of the
Supervisor with date

ह्यूडो की किस्म/

Nature of assignment

I

2

3

4

$$1. \quad 16 \frac{05}{79} \div 2 \frac{11}{20} = 187 \text{ days.}$$

(One Hundred ...
Eighty Seven)

ATLANTA

976

31104

1572 217 600

W. E. B. Dido, Division, Controller

(Worked against
c.r. work time
to time
in Council
(for us))

~~Reference~~ ~~Page~~ ~~in~~ ~~part~~

...P. T. R. H. B. 1. 10

CHALSA

12-03-80

and the
long way.

B.R. 156

Sub : Application for absorption in Group 'D' Post.

Ref :: Railway Board's letter No. E (NG) 11/99/CC/19 dated
20.9.2001 and GM (C) Maligeon's L/No. REGD. 923/E/57/PT.
(C) dt. 9.10.2001.

In response to Railway Board's and GM (D) Maligaon's L/Nc cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as Casual labour borne on the line/ Supplementary Casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in Block letters. Koushik Barman
2. Father's Name. Dharendra Nath Barman
3. Working under. ENGG/C.P.W. I / C.L.O Mal Sect
4. Working periods.
- From. 16.08.1980 To 23.12.1980
- From. To
- From. To
5. Date of Birth. 02-03-1964
6. Whether SC/ST/OBC? OBC
7. Academic qualification. IV Passed.
8. Address. Vill. Mandarpada. P.O. Bhownagar. Dist. Kokrajhar.

Hope, You will kindly declare me a eligible candidate for the post of my Group 'D' Category and thus obliged. Photostat copies of all papers are enclosed herewith.

Koushik Barman
Yours Faithful,

cut for the
true lips
Bik wheel
saw

सं/No

सो रेलवे/N.F. RAILWAY

कार्यालय विभाग

Office/Department *Engg/C.P.W.P/C-60*

अनियत मजदूर के रूप में सेवा का रिकार्ड

Service book for Casual Labour

पूरा नाम ताफ-साफ

1. Name in full *KOUSATK BARMAN*
(In Block letters)

पिता का नाम

2. Father's Name *Dhirendra Kanti*
Barmann
ज-म तिथि

3. Date of Birth *02-03-1964*

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष/year *16* माह/month *5* 1/4 days

whenever
for
18/12/80

शरीर पर पहचान के चिह्न

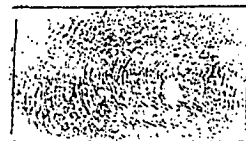
5. Personal marks

identification *One Cut mark on*
Right Hand.

6. Nature of job on initial

employment *Casual Labour.*

नाम अंगुठी का निशान
L. T. I.



Koushik Basu
प्रथम नियुक्ति प्रवर पदवी सूचक का हस्ताक्षर
of the First Appointing Senior Supervisor
29-12-80

अनिवर्त मजदुर के रूप में सेवा का रिकार्ड

नौकरों की अवधि period of Employment			दिनों की किस्म
सं/From	तक/To		
1	2	3	4
1	16-80	23-80	= 127 days. (One Hundred Twenty Seven days)

Record of Service as Casual Labour.

Nature of assignment	तारीख सहित पर्यवेक्षक का हस्ताक्षर और पदनाम Signature & Designation of the Supervisor with date	
	5	
(Worked again and got a worked time to time Casual Labour)	By Insp. Chaudhary G. I. N. P. R. S. CHAUDHARY 23-11-80	

Confirmed to be true
 B.K. Shil
 25/11/80

To
The Divisional Railway Manager (P)
N.F. Railway, Alipurduar Junction.

Sub : Application for absorption in Group 'D' Post.

Ref : Railway Board's Letter No. E (NG) 11/99/CC/19 dated
20.9.2001. and GM (P) Maligaon's L/No. RECL 923/E/57/OPT-XXII
(C) dt. 9.10.2001.

Respected Sir,

In response to Railway Board's and GM (P) Maligaon's L/No. cited above, I beg to offer myself as a candidate for absorption in Group 'D' Post as I had worked 120 days as casual labour borne on the line/ supplementary casual labour register and I am filling the other terms and conditions as ex-casual labour.

Necessary particulars of my candidature as required for ready reference are furnished below.

1. Name in block letters.

MONGOL SINGH

2. Father's Name.

Kengendra Singh

3. Working under.

Sarkisog. P.W.I.

4. Working periods.

FROM 23.6.81 TO 16.10.81

FROM.

TO

FROM.

TO

5. Date of Birth, 01.7.59

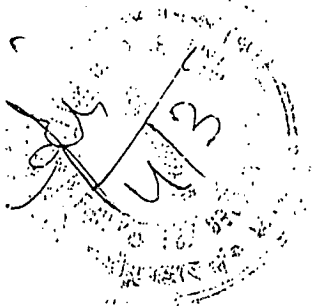
6. Whether SC/ST/OBC/CN. CN.

7. Academic qualification.

8. Address. Borsai gaon. Rail Colony. P.O. Borsai gaon. Kokrajhar.

Hope, You will kindly declare me a eligible candidate for the Assam post of my Group 'D' category and thus obliged, Photostat copies of all papers are enclosed herewith.

united labor line
left
BK. Vimal
A. K.



Yours faithfully,

Mongol Singh

12.2.2002

-47-

55

(42)

कक्ष पर पहचान के निशान

5. Personal marks of identification

Left knee

प्रारम्भिक नियुक्ति के समय दायरे

6. Nature of job on initial employment

CL gangster molder

दायें अंगूठे का निशान
L. T. I.



प्रथम नियुक्ति प्रथम नियुक्ति का हस्ताक्षर/

Signature of the First Appointing Senior Supervisor

सं./No.....

पू. सी. रेलवे/N. F. RAILWAY

कार्यालय विभाग

Office / Department

अनियमित मजदूर के रूप में सेवा का रिकार्ड

Service book for Casual Labour

पूरा नाम साफ-साफ

1. Name in full... Mangal Singh...
(In Block letters)

पिता का नाम

2. Father's Name Rajendra Singh...

जन्म-तिथि

3. Date of Birth 01-7-57

प्रारम्भ में अनियमित नौकरी पाने के समय आयु

4. Age at initial casual employment

वर्ष / Year 22 माह/month 11

authd to be
line ltr
B.K. shul
R.B.

अनियत मजदूर के रूप में सेवा का रिकार्ड

-48-

3

12

Record of Service as Casual Labour.

Sl. No.	नौकरी की अवधि Period of Employment		ड्यूटी की किस्म
	से/From	तक/To	
1	23-6-81	15-10-81	CTR
2	11-2-81	12-5-81	FKM
Total: 204 days			

Nature of assignment	तारीख सहित पर्यवेक्षक का हस्ताक्षर और पदनाम Signature & Designation of the Supervisor with date
	5

certified to be true
copy
B.R. Subudh
[Signature]



Sri Putul Sarma, LL.B.
(ADVOCATE)

PO & DIST. KOKRAJHAR
PIN-783370 (BAC)

RESIDENCE

Near - Kokrajhar Girls' H.S.
School, Kokrajhar.

Ref. No.

Date : 25/11/2004

To,

The General Manager(P),
N.F. Railway,
Maligaon, Guwahati

Sub:-

Pleader's Notice.

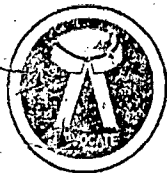
Dear Sir,

Under the instructions of my clients, (1) Sri Gopal Chandra Saha, S/O Late Laxman Chandra Saha, (2) Sri Gopal Chandra Saha, S/O Late Basudev Saha, (3) Sri Ram Krishna Saha, S/O Sri Joy Gobinda Saha, (4) Sri Tapan Kumar Dev, S/O Sri Sishir Kumar Dev, (5) Sri Narayan Roy, S/O Sri Jogendra Roy, (6) Sri Sanjit Ghosh, (7) Ashutosh Chakdar, S/O Sri Khitish Chandra Chakdar, (8) Manmath Kumar Roy, S/O Late Nesath Kr. Roy, (9) Ajit Narayan Singha Barua, S/O Late Birendra Singha Barua, (10) Sri Pran Krishna Dihidar, S/O Sri Sirish Chandra Dihidar, (11) Sri Nirmaal Chandra Prodhan, S/O Late Dinesh Chandra Prodhan, (12) Sri Koushik Barman, S/O Dharendra Nath Barman and (13) Sri Mangal Singh, S/O Rajendra Singh all are resident of Bhowraguri, P. S. Gossaigaon, Dist. Kokrajhar, (Assam). Client Nos. 2 to 13 under C/O Sri Gopal Chandra Saha S/O Late Laxman Chandra Saha, Bhowraguri, P. S. Gossaigaon, Dist. Kokrajhar, Assam for and on behalf of my said clients I am permitted to write you as follows:-

- 1) That, my client No-1 was engaged as casual labour under the Deptt. of ENGG/cpwl/cl. D, N.F. Railway, Alipurduar Division. He served as casual labour in the said deptt. from 16-7-77 to 23-12-77 i.e. for total days of 157. Service Book was issued to the name of my said client by your departmental officer on 16-5-78. (Zerex copy of the said Service Book is enclosed herewith.)
- 2) That, my client No-2 was engaged as casual labour under the Deptt. of ENGG/cpwl/c.l. D, N.F. Railway, Alipurduar Division. He served as casual labour in the said deptt. from 16-5-78 to 23-10-78 i.e. for total days of 157. Service Book was issued to the name of my said client by your departmental officer

(Contd to page 10-2)

*Copy to be
sent to
Mr. Rahul
A/S*



Sri Putul Sarma, LL.B
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR
PIN - 783370 (BAC)

RESIDENCE

Near - Kokrajhar Girls' H.S.
School, Kokrajhar

Ref. No.

Date 25/11/2004

officer on 25-12-78. (Zerox copy of the said Service Book is enclosed herewith.)

- 3) That, my client No-3 was engaged as casual labour (casual Gangman) under the Deptt. of PWI/ENGG/Engg, N. F. Railway, Alipurduar Divn. He served as casual gangman in the said deptt. from 22-1-76 to 15-7-76 i.e. for total days of 167. Service Book was issued to him by your departmental officer on 30-4-83. (Zerox copy of the said Service Book is enclosed herewith.)
- 4) That, my client No-4 was engaged as casual labour under the Deptt. of ENGG/C. A. W. T/cld, N. F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-7-80 to 23-11-80 i.e. for total days of 127. Service Book was issued to him by your departmental officer on 7-12-80. (Zerox copy of the said Service Book is enclosed herewith.)
- 5) That, my client No-5 was engaged as casual labour under the Deptt. of ENGG/c. p. w. I/c. l. D, N. F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 20-4-78 to 23-10-78 i.e. total days of 183. Service Book was issued to him by your departmental officer on 16-12-78. (Zerox copy of the said Service Book is enclosed herewith.)
- 6) That, my client No-6 was engaged as casual labour under the Deptt. of N. F. Railway, Alipurduar Divn. He served as casual labour in the same from 22-3-78 to 15-10-78 i.e. total days of 202. Service Book was issued to him by the deptt. on 12-2-80. (Zerox copy of the said Service Book is enclosed herewith.)
- 7) That, my client No-7 was engaged as casual labour under the Deptt. of ENGG/c. l. D, N. F. Railway, Alipurduar Divn. He served as casual labour in the same from 17-11-78 to 15-2-79 and 23-3-79 to 15-5-79 i.e. total days of 142. Service Book was issued to him by the deptt. on 10-11-79. (Zerox copy of the said Service Book is enclosed herewith.)
- 8) That, my client No-8 was engaged as casual labour under the Deptt. of ENGG/c. p. w. I/C. L. D. N. F. Railway, Alipurduar Divn. He served as casual labour in the same from 16-01-77 to 23-08-77 i.e. total days of 217. Service Book was issued to him by the deptt. on 22-11-77. (Zerox copy of the said Service Book is enclosed herewith.)

(Contd to page No-3)

Chk for the true copy
BK. which
25/11/04

(Page No-3)



Sri Putul Sarma, LL.B
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR
PIN - 783370 (BAC)

70481 (1)
70542 (1)

RESIDENCE

Near Kokrajhar Girls' H.S.
School, Kokrajhar.

Ref. No.

Date: 25/11/2004.

- 9) That, my client No-9 was engaged as casual labour under the aforesaid Deptt. N. F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-5-78 to 23-10-78 i.e. total days of 157. Service Book was issued to him by the deptt. on 7-12-78. (Zerex copy of the said Service Book is enclosed herewith.)
- 10) That, my client No-10 was engaged as casual labour in the said deptt. He served as casual labour in the said deptt. from 22-11-78 to 23-6-78 i.e. total days of 210. Service Book was issued to him by the deptt. on 5-12-79. (Zerex copy of the said Service Book is enclosed herewith.)
- 11) That, my client No-11 was engaged as casual labour under the Deptt. of ENGG/c. p. w. I/c. l. D. N. F. Railway, Alipurduar Divn. He served as casual labour in the said deptt. from 16-5-79 to 23-11-79 i.e. total days of 187. (Zerex copy of the said Service Book is enclosed herewith.)
- 12) That, my client No-12 was engaged as casual labour under the aforesaid Deptt. N. F. Railway, Alipurduar Divn. He served as casual labour in the same from 16-08-80 to 23-12-80 i.e. total days of 127. Service Book was issued to him by the deptt. on 29-11-80. (Zerex copy of the said Service Book is enclosed herewith.)
- 13) That, my client No-13 was engaged as casual Gangman under the Deptt. of ENGG. N. F. Railway, Alipurduar Divn. He served as Cl. Gangman in the said deptt. from 23-6-81 to 15-10-81 and 11-2-81 to 12-5-81 i.e. total days of 204. Service Book also was issued to him by the deptt. on 24-11-91 (24-11-91.) (Zerex copy of the said Service Book is enclosed herewith.)
- 14) That, my clients mentioned above had worked as casual labours/casual Gang man more than 120 days in their respective categories in the aforesaid deptt. under N. F. Railway, Alipurduar Divn. and they were initially engaged as casual labours/casual Gangmen by the said deptt. within the prescribed age limit. Now, they are all ex-casual labours/casual Gangmen and they have been spending their lives without any job. My said clients are very poor persons and they have been maintaining themselves along with their respective families with great troubles as well as financial crisis. They are all in acute financial crisis.

*Copy to be
sent to
B.K. while
25/11/04*



Sri Putul Sarma, LL.B.
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR
PIN - 783370 (BAC)

70481 (R)
70542 (O)

RESIDENCE
Near Kokrajhar Girls' H.S.
School, Kokrajhar

Ref. No.....

Date: 25/11/2004.

- 15) That, with reference to the Railway Board's Letter No. 3 (E7) 11/99/CC/-99 dated 20-9-2001 and GM (D) Maligaon L/No. RECT-923/E/57/OPF-XXII (C) dated 9-10-2001 my client No-1 submitted an application to the Divisional Railway Manager (P), N.F. Railway, Alipurduar Jn. for absorption in Group 'D' post which was received by the office of the Divisional Railway Manager (P), N.F. Railway, Alipurduar Jn. on 02-12-2003. My clients No-2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12 and 13 also submitted the same applications to the Divisional Railway Manager (P), N.F. Railway, Alipurduar Jn. basing upon the above mentioned letters for absorption in Group 'D' posts which were received by the office of the Divisional Railway Manager (P), N.F. Railway, Alipurduar Jn. on 03-03-2004, 26-08-2003, 03-03-2004, 04-09-2003, 22-10-2003, 22-09-2003, 02-12-2003, 03-03-2004, 11-11-2003, 02-12-2003, 02-12-2003 and 04-03-2004 respectively.
- 16) That, after receiving the said applications from my said clients the Divisional Railway Manager (P), N.F. Railway, Alipurduar Jn. had not taken any step in respect of absorption of my said clients in Group 'D' posts nor communicated any information to my said clients till date. So, my client No-1 wrote a Regd. letter on 7-10-2004 to you requesting you to absorb him along with the aforesaid applicants. But you have not given any response to the said letter.
- 17) That, having no alternative my said client No-1 along with aforesaid other clients serve this Pleader's Notice through me requesting you to take necessary steps in respect of absorption in Group 'D' posts and absorb my said clients in Group 'D' posts within 60 days from the date of receipt this Pleader's Notice. Failing which my said clients shall resort to the Court for getting redressal against you and in that case you will have to bear the costs of the litigation too.

(Contd to page No-5)

*entitled to be
the 6th
BK. which
ASR*



Sri Putul Sarma, LL.B
(ADVOCATE)

P.O. & DIST. - KOKRAJHAR
PIN - 783370 (BAC)

RESIDENCE
Near - Kokrajhar Girls' High
School, Kokrajhar.

Ref. No.

Date: 25/11/2004.

I, therefore, on behalf of my said clients request you to take necessary steps in respect of absorbing my said clients in Group 'D' posts for which they submitted applications as early as possible or within the two months from the date of receipt of this notice.

Thanking you.

Yours faithfully,

Enclosed:

- 1) Zerox copy of Service Book of my clients No- 1 to 13.
- 2) Zerox copy of the applications submitted by my clients No-1 to 13.
- 3) Zerox copy of the letter written by my client No-1.

(Sri Putul Sarma.)
Advocate, Kokrajhar

Cpy to:- 1) The Divisional Railway Manager(F),
M.F. Railway, Alipurduar Jn.

M.B. A copy of this notice is kept in my sherista for ready reference.

certified by the
G.P.
P.K. Nishal
Aster